

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 14.02.2024

**Misc. Application No. 1724 of 2023
And
Appeal Lodg. No. 995 of 2023**

Prince Securities
Through its proprietor Pradeep Babel ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Himanshu Agarwal, Advocate i/b Bellator Legal Services
LLP.

ORDER:

1. Not on Board. Mentioned by the learned counsel for the appellant. List on February 20, 2024.

Ms. Meera Swarup
Technical Member

14.02.2024
msb